	(Fi	ilina under clause (c	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations. 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	38006652	1	38006652	17.67	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	57975235	2	57975235	26.95	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	11	3478988	11	1824032	0.85	0	1654956	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	109975523	1	109975523	51.12	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	9344325	4	7368968	3.43	0	1975357	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	267080	1	0		0	0	267080	<u>Annexure 9</u>
	Total	20	219047803	20	215150410	100.00	0	3630313	267080	